

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.605
IB-422/ND/2023

IN THE MATTER OF:

M/s. Insight Print Communications Pvt. Ltd.

...PETITIONER

Vs

M/s. Clothwari Printing Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 26.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Mr. Dhrubajit Saikia, Adv.

For the Respondent/Corporate Debtor :Mr. Shashank Pathak, Adv.

ORDER

Ld. Counsel for the operational Creditor and Ld. Counsel for the Corporate Debtor are present. Pleadings are complete. List the matter for arguments on **21.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)